

**File No. 1(80)2016/Enf-II Info/FSSAI**  
**Food Safety and Standards Authority of India**  
**(A Statutory Authority established under the Food Safety and Standards Act, 2006)**  
**Regulatory Compliance Division**  
**FDA Bhawan, Kotla Road, New Delhi – 110002**

Dated, the 15<sup>th</sup> April, 2019

**ORDER**

**Subject: Direction under Section 16(5) of Food Safety and Standards Act, 2006 regarding requirement of FSSAI Licenses at State/City Offices of E-commerce FBOs- reg.**

In exercise of the powers conferred under Section 92 of the Food Safety and Standards Act, 2006 (34 of 2006), FSSAI has notified the Food Safety and Standards (Licensing and Registration of Food Business) Amendment Regulation, 2018 and the same were approved by the Food Authority in its meeting held on 21st September, 2017. The same were re-operationalised w.e.f. 17.02.2019.

2. As per sub-regulation 2.2.1 of said Amendment Regulation, all E-commerce FBOs are required to obtain central license from the concerned Central Licensing Authority. However, representations from various stakeholders have been received with regard to issuance of clarification regarding requirement of FSSAI Licenses at State/City-wise sub-offices of E-commerce FBOs.

3. The matter has been examined in detail and following has been decided:

- (i) The State/City- wise sub-offices of E-commerce FBOs, where no food business activities are being carried out as defined under clause 3 (n) of FSS Act, 2006, do not require FSSAI License.
- (ii) All E-commerce FBOs should maintain the record of their State/City-wise sub-offices and a copy of FSSAI License issued to E-commerce FBO shall be displayed at the prominent place in the premises of said sub-offices.

4. This issue with approval of the competent Authority in exercise of the power vested with Food Authority under Section 16(5) of the FSS Act, 2006.



**(Sanjeev Kumar)**  
**Deputy Director (RCD)**  
**Tel: 011-23220994**

To,

- (i) Commissioner of Food Safety of all States/UTs.
- (ii) All Food Business Operators
- (iii) All Central Licensing Authority
- (iv) CITO, FSSAI : For uploading this direction on FSSAI website.

